

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No.181 of 2020**

Sarangam,  
S/o. Raja,  
No.M11, Vilva Nagar Housing Board,  
Cuddalore – 607 001.  
Email:sudhan6284@gmail.com  
Phone:9043123053.

...Applicant

**Vs**

The District Collector,  
Cuddalore District,  
Cuddalore – 607 001.  
Email:collrcud@nic.in & 11 others

...Respondents

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**Filed by  
Thiru. C. Kasirajan,  
Advocate, Chennai.**

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**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> AND 4<sup>TH</sup> RESPONDENTS -  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, G. Gopalakrishnan, son of V. Gandhi, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 3<sup>rd</sup> & 4<sup>th</sup> Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the applicant filed this application before the Hon'ble NGT with the following prayer to with the prayer to :

*G. Gopalakrishnan*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

“directing respondents 1 to 9 to revoke/cancel all licences/permissions granted to respondents 10 to 12 to run fish ponds in S. Nos. 21/6B, 21/7, 21/8 and 25 in Suba Uppalavadi Village, Cuddalore Taluk, Cuddalore District, Tamil Nadu”.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 24.09.2020 and directed inter alia as follows:-

“The committee as well as the official respondents are directed to submit the independent response and the report respectively in this regard on or before 10.11.2020.

3. It is respectfully submitted that in pursuance to the above said NGT order, the inspection of the aquaculture farm jointly with the Assistant Director, Fisheries including the District Collector, Cuddalore the following were observed:-

- i. The aquaculture farm is filled with water. The owner of the farm has obtained permission for pisciculture farm. During inspection on fish or prawn was found in the farm.
- ii. No waste water discharge was observed from the above farm.
- iii. The farm was surrounded by wet agricultural activity lands on three sides and Uppanar river on the fourth side.
- iv. There are no dusts or any emissions from this pisciculture activity.
- v. The above fish culture farm is located within 1 km from the CRZ limit but not prohibited activities.
- vi. There is no any physical damage to the surrounding environment was observed.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*G. Gopalakrishnan*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

**BEFORE ME**

**VERIFICATION**

I, G. Gopalakrishnan, S/o. V. Gandhi, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this        day of November, 2020.

*G. Gopalakrishnan*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

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3<sup>RD</sup> AND 4<sup>TH</sup> RESPONDENTS - TAMIL  
NADU POLLUTION CONTROL BOARD**

**Advocate for Respondents No.3 & 4  
Thiru. C. Kasirajan  
Advocate, Chennai.**

**Date: 09.11.2020.**